

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 225**

**TO BE ANSWERED ON THE 27<sup>TH</sup> NOVEMBER, 2024/ AGRAHAYANA 6, 1946  
(SAKA)**

**CYBER FRAUD MITIGATION CENTRE (CFMC)**

**225 SHRI BABUBHAI JESANGBHAI DESAI :  
DR. MEDHA VISHRAM KULKARNI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the total cyber crimes in the country in the last three years; State-wise details thereof;**

**(b) whether Cyber Fraud Mitigation Centre (CFMC) has implemented specific measures to enhance real-time detection and response to cyber fraud incidents and how effective these have been in reducing such crimes; and**

**(c) whether CFMC plans to facilitate collaboration between banks, financial intermediaries and law enforcement agencies to create a seamless framework to tackle online financial crimes; if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI BANDI SANJAY KUMAR)**

**(a) to (c): The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India".**

**The latest published report is for the year 2022. As per the data published by the NCRB, State/UT wise details of cases registered under cyber crimes**

(involving communication devices as medium/target) during the period from 2020 to 2022 are at Annexure.

**‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime through their Law Enforcement Agencies. The Central Government supplements the initiatives of the States/UTs through advisories and financial assistance under various schemes for capacity building of their LEAs.**

**To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken steps for spreading awareness about cyber crimes, issuance of alerts/ advisories, capacity building/training of law enforcement personnel/ prosecutors/judicial officers, improving cyber forensic facilities, etc. The Government has set up the ‘Indian Cyber Crime Coordination Centre’ (I4C) as an attached office to deal with all types of cyber crime in the country, in a coordinated and comprehensive manner.**

**A state of the art Centre, Cyber Fraud Mitigation Centre (CFMC) has been established at I4C where representatives of major banks, Financial**

**Intermediaries, Payment Aggregators, Telecom Service Providers, IT Intermediaries and representatives of States/UTs Law Enforcement Agency are working together for immediate action and seamless cooperation to tackle cybercrime.**

**CFMC proactively displays real-time fraud reports, enabling immediate action by banks, financial institutions, and law enforcement agencies to take swift action on cyber fraud cases.**

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**STATE/UT-WISE CASES REGISTERED UNDER CYBER CRIMES DURING 2020-2022**

SL	State/UT	2020	2021	2022
1	Andhra Pradesh	1899	1875	2341
2	Arunachal Pradesh	30	47	14
3	Assam	3530	4846	1733
4	Bihar	1512	1413	1621
5	Chhattisgarh	297	352	439
6	Goa	40	36	90
7	Gujarat	1283	1536	1417
8	Haryana	656	622	681
9	Himachal Pradesh	98	70	77
10	Jharkhand	1204	953	967
11	Karnataka	10741	8136	12556
12	Kerala	426	626	773
13	Madhya Pradesh	699	589	826
14	Maharashtra	5496	5562	8249
15	Manipur	79	67	18
16	Meghalaya	142	107	75
17	Mizoram	13	30	1
18	Nagaland	8	8	4
19	Odisha	1931	2037	1983
20	Punjab	378	551	697
21	Rajasthan	1354	1504	1833
22	Sikkim	0	0	26
23	Tamil Nadu	782	1076	2082
24	Telangana	5024	10303	15297
25	Tripura	34	24	30
26	Uttar Pradesh	11097	8829	10117
27	Uttarakhand	243	718	559
28	West Bengal	712	513	401
	<b>TOTAL STATE(S)</b>	<b>49708</b>	<b>52430</b>	<b>64907</b>
29	A&N Islands	5	8	28
30	Chandigarh	17	15	27
31	D&N Haveli and Daman & Diu	3	5	5
32	Delhi	168	356	685
33	Jammu & Kashmir	120	154	173
34	Ladakh	1	5	3
35	Lakshadweep	3	1	1
36	Puducherry	10	0	64
	<b>TOTAL UT(S)</b>	<b>327</b>	<b>544</b>	<b>986</b>
	<b>TOTAL (ALL INDIA)</b>	<b>50035</b>	<b>52974</b>	<b>65893</b>

Source: Crime in India.